

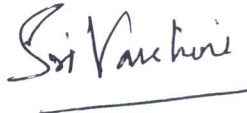
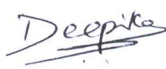

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/148/2016
NAME OF THE PETITIONER(S) : Subash Vasudevan
NAME OF THE RESPONDENT(S) : M/s Vijaya Luxury Housing Project Private Ltd. & 7 others
UNDER SECTION : 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	SRI VARSHINI FOR V. MAHESH AND ASSOCIATES	Counsel for R ₃ , R ₄	
2.	Deepika Murali for Ripple HAMZA & ANCOR KONEERI	Counsel for Petitioner	
3.	VINEET S	for R ₁₋₂ , R ₅₋₈	

ORDER

Ms Deepika Murali, counsel for petitioner present. Shri S Vineet, counsel for R1, R2, R5 to R8 present. Ms Sri Varshini, proxy counsel for R3 & R4 present. Counsel for petitioner sought time for filing rejoinder and counsel for R3 & R4 sought time to file a typed set of documents. Time extended with a direction to the counsel for petitioner to serve copy of the rejoinder on the other side in advance to enable them to submit final arguments by the next date of hearing. Put up on **09.12.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)